

IN THE HIGH COURT OF MADHYA PRADESH

AT INDORE

BEFORE

HON'BLE SHRI JUSTICE ANIL VERMA

ON THE 29th OF SEPTEMBER, 2022

MISC. CRIMINAL CASE No. 47080 of 2022

BETWEEN:-

**AVDHESH S/O SANJAY DIXIT, AGED ABOUT
28 YEARS, OCCUPATION: JOB RETHA
PHATAK ROAD, VIDISHA DISTRICT
VIDISHA (MADHYA PRADESH)**

.....PETITIONER

***(PIYUSH DUBEY, LEARNED COUNSEL FOR
THE PETITIONER)***

AND

**THE STATE OF MADHYA PRADESH
STATION HOUSE OFFICER THROUGH
POLICE STATION LASUDIYA, DISTRICT
INDORE (MADHYA PRADESH)**

..RESPONDENT

***(VIRAJ GODHA PL APPEARING ON BEHALF
OF ADVOCATE GENERAL.
KHUZEMA KAPADIA, LEARNED COUNSEL
FOR THE RESPONDENT (OBJJ))***

*This application coming on for hearing this day, the court
passed the following:*

O R D E R

Learned counsel for applicant seeks to withdraw the M.Cr.C.

Prayer allowed.

M.Cr.C. is dismissed as withdrawn.

Certified copy as per rules.

(ANIL VERMA)
J U D G E

BDJ